

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP Nos. 27-A to 27-D/2016 & MCA 1/2016 in TP 27/2016 with  
TP No. 27/397-398/NCLT/AHM/2016 (New)  
CA Nos. 190/2013, 11/2014, 295/2014, 26/2016 & MCA\_/2016 with  
CP No. 49/397-398/CLB/MB/2012 (Old)

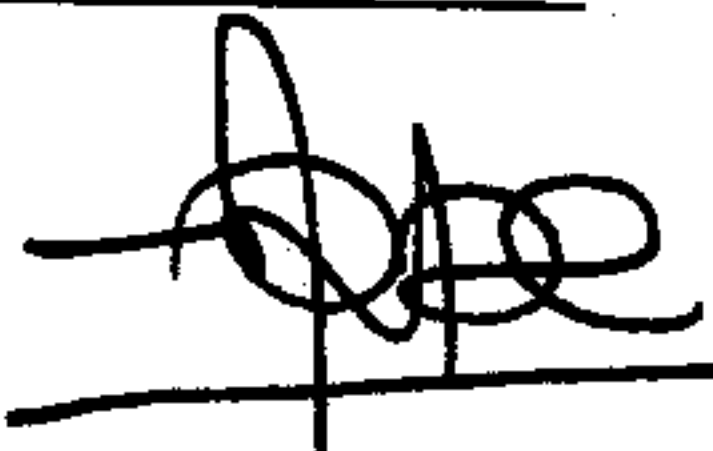
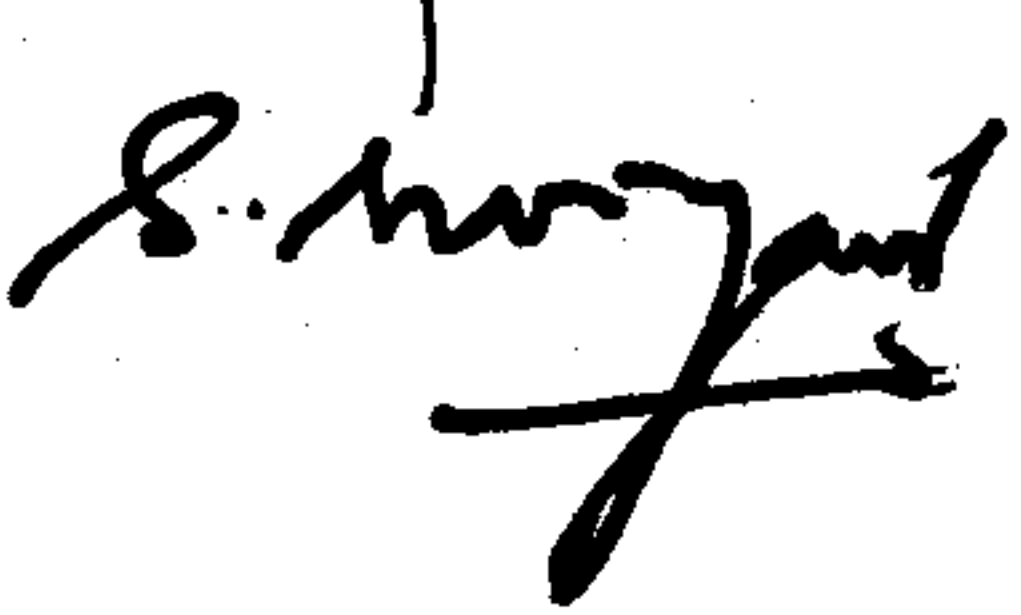
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017**

Name of the Company: Kusum Tibrewal & Ors.  
V/s.  
Prabhakar Processors Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHOK MEHTA	P.C.S.	A.R. for Petitioners	
2.	Suryanarayanan	Advocate	Advocate for Respondents	

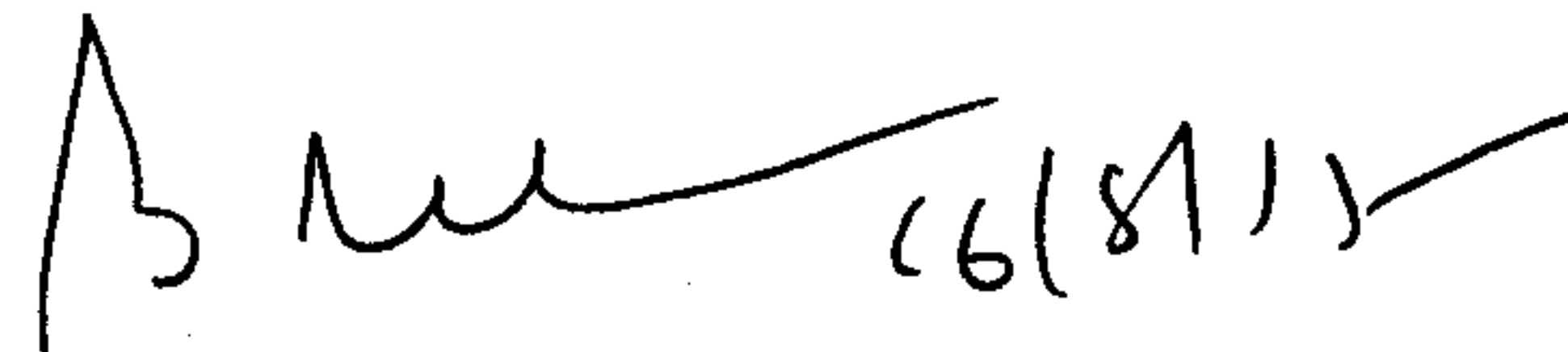
**ORDER**

Learned PCS Mr. Ashok Mehta present for Petitioners. Learned Advocate Mr. S. Suryanarayanan present for Respondents.

Heard arguments of Learned PCS for Petitioners.

For arguments of Learned Counsel for Respondents and for written submission from both sides.

List the matter on 08.09.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 16th day of August, 2017.